

F.No. 20-71/CPIO-NDCESTAT/2025
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-71/2025
Date: 28.08.2025

To

Mr. Rahul Jain
Near Jain Mandir,
High School Main Road,
Tehsil- Bagicha,
District-Jashpur,
Chhattisgarh-496224

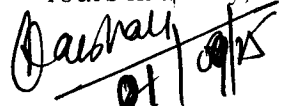
Sub: Information sought under Right to Information Act, 2005.

Sir,

Reference to the above referred letter, received letter in this office on 26.08.2025,
the reply/information is as under:-

| Sr. No. | Details of information required | Details of information provided |
|---------|---|---|
| 1. | Information about authenticity and legal validity of status of board list that hangs in Revenue Offices/Courts to show the details about the posting dates and relieving dates of the Officers/Personnel in DD/MM/YYYY format | Not all practices followed in Government Offices unless expressly prohibited by law, should not face the test of legality and validity. |

Yours faithfully,


(Vaishali Kharbanda)
Technical Officer/ CPIO

Encl: as above

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Shri P.V. Subba Rao, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.

Copy to:

1. Shri Kuldeep Chaudhary, CPIO & Under Secretary (Ad.IC), Ministry of Finance, Department of Revenue, New Delhi-110001.
2. Internal copy to Computer Section, for uploading.